

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2360 of 2014

Dated: 1st April, 2016

In the matter of :

Essar Steel India Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **13.05.2016.**

Court Master